

ITEM NO.1F
(For Judgment)

COURT NO.6

SECTION XIV

RECORD OF PROCEEDINGS
SUPREME COURT OF INDIA

CIVIL APPEAL NO. 5944 OF 2007
(Arising out of SLP(C) No. 3251/2006)

MOUNT CARMEL SCHOOL SOCIETY

Appellant(s)

VERSUS

D.D.A.

Respondent(s)

Date: 14/12/2007

This matter was called on for pronouncement
of Judgment today.

For Appellant(s)

Mr. Krishnand Pandeya,Adv.

For Respondent(s) Mr. Vishnu B. Saharya,Adv.
for M/s. Saharya & Co.,Adv.

Hon'ble Mr. Justice S.B. Sinha pronounced the Judgment of the
Bench comprising of His Lordship and Hon'ble Mr. Justice H.S.
Bedi.

Leave granted.

The appeal is dismissed with costs in terms of the signed
judgment. Counsel's fee assessed at Rs.25,000/-.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER

(Signed reportable judgment is placed on the file)